

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)							
Sl. No.	Category of Creditor	Name	Summary of Claims Received		Summary of Claims Admitted		
			No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted
1	Secured financial creditors belonging to any class of creditors	City Union Bank	1	₹ 81,46,63,557.00	1	₹ 81,46,63,557.00	70%
		Karur Vysya Bank	1	₹ 35,04,15,752.85	1	₹ 35,04,15,752.85	30%
				₹ 1,16,50,79,309.85			